

with reasons thereof?

(c) whether any representations have been received by Government against the decision of the coffee Board on the issue of bonus; and

(d) the Government response to such representations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) and (b). Initial payment at the rate of Rs. 7 per point to large growers and Rs. 7.50 per point to small growers for the season 88-89 was declared in June '89 which is far in excess of the similar initial payment made in the past. In May, 1989 another advance payment of Rs. 1 per point to large growers and an equal supplementary payment to small growers was made making the cumulative payment to Rs. 8 per point to large growers and Rs. 8.50 per point to small growers. Another payment of Rs. 0.50 per point for 1987-88 has been declared in June, 1989 bringing the cumulative rate to Rs. 11.50 per point for that season. Subsequent instalments will depend upon sale realisation/availability of funds.

(c) and (d). A representation from a certain section of the coffee Growers about making the procedure for distribution of bonus simple has been received. The price differential scale Sub-Committee of the Marketing Committee of the Coffee Board is already considering the same after taking into account all the relevant aspects.

Konkan Railway Project (Mangalore-Udupi)

777. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of work completed on the

Konkan Railway line from Mangalore to Udupi as on 30th June, 1989;

(b) whether the work completed has utilised only proportionate cost; and

(c) if so, the details of estimated escalation in the cost of the project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Preparation of detailed land plans and land acquisition proceedings are in progress from both Mangalore and Udupi ends. Land acquisition proposals for a length of 7 km were submitted to the State Government and a length of 1.33 km at Mangalore end has been taken over by the Railway.

(b) Yes, Sir.

(c) There is no escalation in the cost of the project.

Setting up of Cashew Board in Kerala

778. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken a final decision on the setting up of a Cashew Board in Kerala;

(b) whether any representations have been received to base the Cashew Board at Cannanore;

(c) whether Government have decided on the location of the Board; and

(d) if so, the details thereof with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) No, Sir.